

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND  
SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**  
**Cause list dated 22.04.2021**

**MORNING SESSION**

- |  |   |
|--|---|
| <ol style="list-style-type: none"><li>1. I.D. 1/2016</li><li>2. I.D. 8/2016</li><li>3. Ref. 6/2016</li><li>4. R.A. 98/2015</li><li>5. Misc. 5/2018</li><li>6. R.A. 69/2020</li><li>7. M.A. 73/2020</li><li>8. R.A. 144/2020</li><li>9. I.D. 15/2016</li><li>10. I.D. 16/2016</li><li>11. I.D. 17/2016</li><li>12. Ref. 1/2017</li><li>13. I.D. 10/2017</li><li>14. I.D. 11/2017</li><li>15. Ref. 7/2019</li><li>16. R.A. 116/2017</li><li>17. AA 16/2018</li></ol> | <ol style="list-style-type: none"><li>18. Crl.Misc. 1901/2017</li><li>19. Crl.Misc. 621/2021</li><li>20. Crl.Misc. 670/2021</li><li>21. Crl.Misc. 693/2021</li><li>22. Crl.Misc. 694/2021</li><li>23. S.C. 160/2016</li><li>24. S.C. 178/2017</li><li>25. S.C. 14/2018</li><li>26. S.C. 30/2018</li><li>27. S.C. 20/2018</li><li>28. S.C. 113/2015</li><li>29. S.C. 138/2015</li><li>30. Crl.Misc. 685/2021</li><li>31. Crl.Misc. 689/2021</li><li>32. Crl.Misc. 697/2021</li><li>33. S.C. 303/2019</li></ol> |
|--|---|

**AFTERNOON SESSION**

- |  |  |
|--|--|
| <ol style="list-style-type: none"><li>1. R.A. 290/2012</li><li>2. R.A. 115/2015</li><li>3. I.D. 2/2016</li><li>4. I.D. 3/2016</li><li>5. I.D. 4/2016</li><li>6. R.A. 112/2016</li><li>7. I.C. 2/2018</li><li>8. A.S. 9/2019</li><li>9. R.A. 187/2020</li></ol> | <ol style="list-style-type: none"><li>10. R.A. 62/2020</li><li>11. Crl.A. 63/2019</li><li>12. Crl.Misc. 687/2021</li></ol> |
|--|--|

I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

---

**CAUSE LIST OF II ADJ MORNING SESSION 22.04.2021**

**Evidence**

1	SPL.C	620/2011	22	SPL.C	126/2017
2	SPL.C	281/2012	23	SPL.C	233/2017
3	SPL.C	5/2013	24	SPL.C	256/2017
4	SPL.C	175/2013	25	SPL.C	314/2017
5	SPL.C	133/2014	26	SPL.C	394/2017
6	SPL.C	172/2014	27	SPL.C	411/2017
7	SPL.C	189/2014	28	SPL.C	32/2018
8	SPL.C	5/2015	29	SPL.C	41/2018
9	SPL.C	87/2015	30	SPL.C	145/2018
10	SPL.C	180/2015	31	SPL.C	277/2018
11	SPL.C	192/2015	32	SPL.C	540/2018
12	SPL.C	15/2016	33	SPL.C	610/2018
13	SPL.C	33/2016	34	SPL.C	631/2018
14	SPL.C	44/2016	35	SPL.C	64/2019
15	SPL.C	84/2016	36	SC	121/2019
16	SPL.C	137/2016	37	SPL.C	214/2019
17	SPL.C	140/2016	38	SPL.C	217/2019
18	SPL.C	157/2016	39	SPL.C	309/2019
19	SPL.C	158/2016	40	SPL.C	317/2019
20	SPL.C	232/2016	41	SPL.C	400/2019
21	SPL.C	23/2017	42	SPL.C	130/2020

## CAUSE LIST OF II ADJ AFTERNOON SESSION 22.04.2021

### For Reply

43 SPL.C 147/2014

### HEARING

44 CrI.Misc. 551/2021

45 CrI.Misc. 579/2021

46 CrI.Misc. 628/2021

47 CrI.Misc. 666/2021

### ORDER

48 SPL.C 12/2021

49 CrI.Misc. 656/2021

50 CrI.Misc. 659/2021

51 CrI.Misc. 663/2021

### 313 Statement

52 SPL.C 21/2016

### JUDGEMENT

53 SPL.C 126/2012

### CALL ON

54 SPL.C 351/2019

### BODY WARRANT

55 SPL.C 141/2020

### AWAIT ORDERS

56 SPL.C 338/2020

### Charge

57 SPL.C 204/2017

58 SPL.C 375/2018

59 SPL.C 189/2020

### HBC

60 SPL.C 275/2018

61 SPL.C 199/2021

62 SPL.C 204/2021

### NBW TO ACCUSED

63 SPL.C 120/2015

64 SPL.C 495/2017

### FDT

65 SPL.C 292/2018

66 SC 215/2018

67 SC 239/2018

68 SPL.C 93/2019

69 SPL.C 128/2020

### NBW TO ACCUSED

70 SPL.C 225/2020


### Objection

71 SPL.C 201/2021

72 CrI.Mis 705/2021

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 22-04-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
1. R.A.103/2019 2. R.A.165/2019 3. MISC.41/2020 4. P & SC.13/2021 5. M.A.46/2021 6. M.C.67/2020 7. M.C.42/2020 8. R.A.172/2019 9. R.A.173/2019 10. M.A.2/2021	1. S.C.250/2018 2. S.C.57/2021 3. CRL.MISC.623/2020 4. CRL.R.P.17/2020 5. S.C.168/2020 6. CRL.MISC.1753/2017 7. CRL.MISC.1917/2018 8. CRL.MISC.1931/2018
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
11. R.A.101/2018 12. R.A.76/2019 13. R.A.184/2019 14. R.A.129/2018 15. M.C.18/2020 16. M.C.172/2020 17. M.C.156/2020 18. G & WC.11/2020 19. R.A.1/2021	9. S.C.68/2018 10. S.C.306/2018 11.CRL.A.45/2020 12. CRL.MISC.635/2021

  
21/4/21

VI Additional District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
17.04.2021**

<b>MORNING SESSION</b>		<b>AFTERNOON SESSION</b>	
<b>HEARING</b>		<b>SUMMONS</b>	
1) M.A. 53/2021		1) SC 32/2021	
		2) SC 36/2021	
<b>STEPS</b>		<b>Evidence</b>	
2) EX 60/2019		3) SC 100/2017	
3) EX 61/2019		4) SC 36/2018	
4) EX 62/2019		5) SC 258/2018	
5) EX 63/2019		6) SC 300/2018	
6) EX 64/2019		7) SC 22/2019	
7) EX 65/2019		8) SC 92/2019	
8) EX 66/2019		9) SC 148/2019	
9) EX 67/2019		10) SC 167/2019	
<b>Evidence</b>		11) SC 206/2019	
10) M.C. 196/2020		12) SC 369/2019	
11) M.A. 17/2018		13) SC 69/2020	
12) R.A. 2/2021			
		<b>ARGUMENTS.</b>	
<b>Await Notice</b>		14) SC 146/2018	
13) Misc 106/2015			
		<b>Charge</b>	
<b>CALL ON</b>		15) SC 210/2019	
14) Misc 47/2017			
15) Misc 69/2020		<b>FDT</b>	
16) EX 108/2020		16) SC 207/2018	
17) EX 109/2020		17) SC 300/2019	
		18) SC 158/2020	
<b>Objection</b>			
18) O.S. 4/2018			
			<b>JUDGEMENT</b>
			1) M.C. 142/2020
			<b>ORDER</b>
			2) CRL.R.P. 42/2019
			3) CRL.R.P. 47/2019
			4) CRL.R.P. 55/2019
			5) CRL.R.P. 56/2019
			6) SC 37/2021
			7) Crl.Misc. 583/2021
			8) Crl.Misc. 593/2021
			9) Crl.Misc. 604/2021
			<b>JUDGEMENT</b>
			10) SC 180/2017
			11) SC 208/2017
			<b>Objection</b>
			12) Crl.Misc. 602/2021
			13) Crl.Misc. 619/2021
			14) Crl.Misc. 654/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
19.04.2021**

**MORNING SESSION**

**STEPS**

1) EX 96/2016  
2) EX 139/2018  
3) EX 140/2018  
4) RA 105/2019

**APPEARANCE OF PARTY**

5) MC 28/2020  
6) Misc 98/2019  
7) M.A. 101/2020

**NOTICE**

8) R.A. 110/2019  
9) R.A. 117/2019  
10) R.A. 53/2020  
11) Misc 22/2020

**Evidence**

12) Misc 3/2014  
13) Misc 84/2015  
14) MC 66/2020  
15) M.A. 55/2017  
16) P and SC 23/2018  
17) MC 212/2020

**ARGUMENTS.**

18) M.C. 257/2020  
19) M.A. 31/2019

**Await LCR**

20) M.A. 22/2016  
21) R.A. 115/2017  
22) R.A. 171/2017  
23) R.A. 174/2017  
24) R.A. 12/2018  
25) R.A. 83/2018

**Attachment Warrant**

26) EX 141/2018

**CALL ON**

27) R.A. 22/2014

**Await Notice**

28) Misc 59/2015  
29) Misc 86/2015  
30) Misc 92/2015  
31) Misc 124/2015  
32) Misc 131/2015

**CALL ON**

33) M.C. 207/2020  
34) R.A. 178/2016

**Await Notice**

35) M.A. 42/2017

**CALL ON**

36) R.A. 178/2019

**Office Objections**

37) R.A. 87/2021

**Evidence**

1) SC 232/2014  
2) SC 233/2014  
3) SC 234/2014  
4) SC 235/2014  
5) SC 36/2018  
6) SC 92/2018  
7) SC 68/2019  
8) SC 116/2019

**CHARGE**

9) SC 198/2018

**OBJECTION**

10) SC 157/2018  
11) CrI.M. 601/2021  
12) CrI.M. 638/2021  
13) CrI.M. 646/2021  
14) CrI.M. 665/2021

**FURTHER ARGUMENTS**

15) SC 149/2016

**AFTERNOON SESSION**

**JUDGEMENT**

1) M.C. 4/2020  
2) R.A. 8/2018  
3) R.A. 213/2019

**ORDER**

4) CRL.R.P. 67/2018  
5) CrI.Misc. 507/2021  
6) CrI.Misc. 608/2021  
7) CrI.Misc. 614/2021  
8) CrI.Misc. 624/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
20.04.2021**

**MORNING SESSION**

**HEARING**

1) RA 89/2021

**STEPS**

2) EX 46/2011

3) EX 49/2011

4) EX 50/2011

5) EX 51/2011

6) R.A. 65/2018

7) EX 80/2019

8) EX 81/2019

**NOTICE**

9) R.A. 152/2017

10) Misc 44/2018

11) R.A. 89/2019

12) R.A. 111/2019

13) R.A. 191/2019

14) R.A. 196/2019

15) Misc 55/2020

16) M.A. 8/2021

**Evidence**

17) M.V.C. 508/2014

18) Misc 24/2018

19) Misc 25/2018

20) Misc 32/2018

21) Misc 33/2018

22) Misc 34/2018

23) Misc 35/2018

24) Misc 36/2018

25) Misc 37/2018

26) Misc 38/2018

27) Misc 39/2018

28) Misc 40/2018

29) Misc 41/2018

30) Misc 42/2018

31) Misc 43/2018

32) MC 256/2020

33) MC 185/2020

34) MC 50/2020

35) RA 134/2019

**ARGUMENTS**

36) RA 5/2017

37) RA 282/2020

**ATTACHMENT WARRANT**

38) EX 21/2015

**AWAIT NOTICE**

39) RA 48/2016

**AWAIT REPORT**

40) FDP 1/2018

**OBJECTION**

41) FDP 2/2018

42) Misc 10/2020

**FURTHER ARGUMENTS**

43) RA 48/2018

44) RA 183/2019

**OFFICE OBJECTONS**

45) EX 3/2021

46) EX 4/2021

47) EX 5/2021

48) EX 6/2021

49) EX 7/2021

50) EX 8/2021

**CLAIM STATEMENT**

51) Misc 95/2015

52) Misc 4/2021

**HEARING**

1) CrI.M. 654/2021

**EVIDENCE**

2) SC 100/2015

3) SC 254/2018

**ARGUMENTS**

4) SC 167/2015

**DEFENCE EVIDENCE**

5) SC 202/2017

**AWAIT RECORDS**

6) CrI.M. 202/2015

**OBJECTION**

7) CrI.M. 601/2021

8) CrI.M. 602/2021

9) CrI.M. 619/2021

10) CrI.M. 638/2021

11) CrI.M. 646/2021

**FURTHER ARGUMENTS**

12) SC 149/2016

**AFTERNOON SESSION**

**JUDGEMENT**

1) RA 81/2018

2) SC 9/2017

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
21.04.2021**

**MORNING SESSION**

<b>STEPS</b>		<b>Objection</b>		<b>Objection</b>	
1) R.A.	73/2018	17) Misc	75/2020	41) Misc	99/2020
2) R.A.	173/2018	18) Misc	76/2020	42) Misc	100/2020
<b>APPEARANCE OF PARTY</b>		19) Misc	77/2020	43) Misc	101/2020
3) R.A.	94/2019	20) Misc	78/2020	44) Misc	102/2020
4) R.A.	95/2019	21) Misc	79/2020	45) Misc	103/2020
<b>NOTICE</b>		22) Misc	80/2020	46) Misc	104/2020
5) R.A.	155/2016	23) Misc	81/2020	47) Misc	105/2020
6) R.A.	91/2019	24) Misc	82/2020	48) Misc	106/2020
7) M.A.	141/2020	25) Misc	83/2020	49) Misc	107/2020
<b>Evidence</b>		26) Misc	84/2020	50) Misc	108/2020
8) Misc	91/2015	27) Misc	85/2020	51) Misc	109/2020
<b>JUDGEMENT</b>		28) Misc	86/2020	52) Misc	110/2020
9) R.A.	46/2015	29) Misc	87/2020		
<b>Await Notice</b>		30) Misc	88/2020	<b>NOTICE</b>	
10) EX	51/2017	31) Misc	89/2020	1) CRL.R.P.	46/2019
11) R.A.	191/2019	32) Misc	90/2020	2) CRL.R.P.	13/2020
12) M.A.	56/2019	33) Misc	91/2020		
13) M.A.	133/2020	34) Misc	92/2020	<b>Objection</b>	
		35) Misc	93/2020		
<b>Further Arguments</b>		36) Misc	94/2020	4) Crl.Misc.	691/2021
14) R.A.	48/2018	37) Misc	95/2020	5) Crl.Misc.	692/2021
15) R.A.	183/2019	38) Misc	96/2020		
<b>Claim statement</b>		39) Misc	97/2020		
16) Misc	5/2021	40) Misc	98/2020		

**AFTERNOON SESSION**

**ORDER**

1) Crl.Misc. 665/2021



**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
22.04.2021**

**MORNING SESSION**

<b>HEARING</b>		<b>ARGUMENTS</b>		<b>SUMMONS</b>	
1	M.A. 70/2017	21	R.A. 22/2014	38	SC 82/2020
2	M.A. 23/2019	22	R.A. 48/2016		<b>Evidence</b>
3	R.A. 93/2021	23	Misc 92/2019	39	SC 117/2017
	<b>STEPS</b>		<b>CALL ON</b>	40	SC 156/2017
4	EX 42/2016	24	FDP 17/2012	41	SC 133/2018
5	R.A. 129/2016		<b>AWAIT NOTICE</b>	42	SC 142/2018
6	EX 114/2017	25	Misc 117/2015	43	SC 168/2018
7	EX 115/2017	26	R.A. 137/2017	44	SC 297/2018
8	EX 93/2018	27	R.A. 106/2018	45	SC 11/2019
9	R.A. 51/2020	28	EX 106/2020	46	SC 99/2019
10	M.A. 130/2020		<b>OBJECTION</b>		<b>CALL ON</b>
	<b>APPEARANCE OF PARTY</b>	29	R.A. 18/2017	47	SC 34/2021
11	M.C. 214/2020	30	FDP 1/2018		<b>CHARGE</b>
12	M.C. 226/2020	31	FDP 2/2018	48	SC 248/2019
	<b>NOTICE</b>		<b>FURTHER ARGUMENTS</b>		<b>OBJECTION</b>
13	R.A. 15/2016	32	RA 179/2019	49	SC 157/2018
14	M.V.C. 91/2016		<b>OFFICE OBJECTION</b>	50	CrI.Misc. 602/2021
15	R.A. 30/2018	33	M.A. 148/2020	51	CrI.Misc. 638/2021
16	M.C. 260/2020	34	P and SC 10/2021	52	CrI.Misc. 646/2021
17	M.A. 149/2020	35	M.V.C. 19/2021	53	CrI.Misc. 700/2021
18	Misc 24/2021	36	EX 16/2021	54	CrI.Misc. 711/2021
19	R.A. 79/2021				
	<b>EVIDENCE</b>		<b>HEARING</b>		<b>FURTHER ARGUMENTS</b>
20	M.C. 213/2020	37	CrI.Misc. 654/2021	55	SC 81/2018

**AFTERNOON SESSION**

<b>ORDER</b>		<b>JUDGMENT</b>	
1	CrI.Misc. 601/2021	1	R.A. 360/2012
		2	M.C. 4/2020
	<b>JUDGMENT</b>	3	M.C. 142/2020
2	SC 9/2017	4	R.A. 97/2019

**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 22-04-2021.**

<b><u>Morning Session</u></b>	
<b><u>Criminal</u></b> 1. CrI.R.P.9/2020 2. SC 119/2019 3. SC 249/2014 4. CrI.R.P.8/200 5. CrI.Misc.679/2021 6. SC 102/2019 7. SC 360/2018 8. SC 52/2021 9. SC 123/2018 10. CrI.A.117/2018	<b><u>Civil</u></b> 11. G & WC 40/2019 12. G & WC 2/2019 13. P & SC 18/2021 14. RA 184/2016 15. RA 57/2020 16. AS 1/2017 17. RA 26/2017 18. RA 10/2019 19. RA 29/2020 20. G & WC 32/2018 21. P & SC 17/2020 22. Misc.52/2019 23. RA 16/2018 24. RA 52/2020 25. RA 55/2020 26. RA 58/2020
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b> 1. RA 90/2015 2. RA 72/2020 3. RA 72/2016 4. RA 108/2016 5. RA 48/2017 6. RA 172/2017 7. RA 11/2018 8. MA 11/2020 9. RA 66/2018 10. MA 20/2019 11. RA 124/2020 12. RA 8/2004 13. RA 157/2015 14. RA 212/2016 15. MA 43/2020 16. P & SC 14/2020 17. RA 51/2018	<b><u>Criminal</u></b> 18.CrI.Misc.701/2021 19.CrI.Misc.708/2021 20.CrI.Misc.710/2021 21.CrI.Misc.713/2021 22.CrI.A.13/2019 23.CrI.Misc.598/2021 24.CrI.Misc.625/2021 25.CrI.Misc.627/2021 26.CrI.Misc.672/2021

Sd/-

Date : 21-04-2021.  
Place : Bengaluru.

IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 22.04.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Hearing:</u></b> 1) R.A. 145/2018</p> <p><b><u>Steps:</u></b> 1) M.A. 71/2017 2) EX 156/2018 3) P &amp; SC 5/2019</p> <p><b><u>Arguments:</u></b> 1) R.A. 89/2015 2) R.A. 14/2016 3) R.A. 36/2016 4) R.A. 39/2016 5) R.A. 1/2017 6) R.A. 23/2017 7) R.A. 25/2017 8) M.A. 18/2019</p> <p><b><u>Arguments:</u></b> 1) M.A. 3/2012 2) R.A. 54/2014 3) R.A. 5/2016 4) R.A. 91/2016 5) R.A. 107/2016 6) R.A. 176/2017 7) M.C. 39/2020 8) R.A. 47/2021</p> <p><b><u>Cross Examination of P.W.:</u></b> 1) P &amp; SC 6/2019 2) R.A. 212/2020</p>	<p><b><u>Order:</u></b> 1) M.C. 194/2020 2) Misc 13/2018 3) R.A. 31/2018</p> <p><b><u>Judgment:</u></b> 1) M.A. 42/2015 2) R.A. 3/2018 3) R.A. 40/2018</p> <p><b><u>Objection:</u></b> 1) R.A. 32/2019</p> <p><b><u>To hear:</u></b> 1) EX 63/2012 2) R.A. 124/2016 3) R.A. 125/2016 4) R.A. 64/2017 5) P &amp; SC 49/2020 6) Crl.Misc. 1524/2015 7) Crl.Misc. 664/2021 8) SC 306/2019</p> <p><b><u>HBC:</u></b> 1) SC 5/2021 2) SC 12/2021</p> <p><b><u>NBW to Accused:</u></b> 1) SC 31/2020 2) SC 90/2020</p> <p><b><u>FDT:</u></b> 1) SC 345/2019</p>

<p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"> <li>1) SC 37/2014</li> <li>2) SC 131/2014</li> <li>3) SC 139/2014</li> <li>4) SC 143/2014</li> <li>5) SC 177/2015</li> <li>6) SC 45/2020</li> <li>7) SC 88/2020</li> </ol> <p><b><u>RPAD:</u></b></p> <ol style="list-style-type: none"> <li>1) M.A. 50/2009</li> <li>2) R.A. 160/2017</li> <li>3) Misc. 86/2019</li> <li>4) M.C. 238/2020</li> </ol> <p><b><u>Written Statement:</u></b></p> <ol style="list-style-type: none"> <li>1) M.V.C 38/2019</li> </ol> <p><b><u>Further Evidence:</u></b></p> <ol style="list-style-type: none"> <li>1) M.V.C 83/2016</li> <li>2) M.V.C 84/2016</li> <li>3) M.V.C 85/2016</li> <li>4) M.V.C 86/2016</li> <li>5) M.V.C 90/2016</li> </ol>	<p><b><u>Amendment:</u></b></p> <ol style="list-style-type: none"> <li>1) P &amp; SC 53/2020</li> </ol> <p><b><u>Await LCR:</u></b></p> <ol style="list-style-type: none"> <li>1) M.A. 30/2014</li> <li>2) CrI.A. 33/2015</li> </ol> <p><b><u>Await Notice:</u></b></p> <ol style="list-style-type: none"> <li>1) M.A. 50/2019</li> <li>2) CrI.Misc. 193/2016</li> </ol> <p><b><u>Compliance:</u></b></p> <ol style="list-style-type: none"> <li>1) M.C. 122/2020</li> </ol> <p><b><u>Await Records:</u></b></p> <ol style="list-style-type: none"> <li>1) P &amp; SC 9/2019</li> </ol> <p><b><u>Await Report:</u></b></p> <ol style="list-style-type: none"> <li>1) M.C. 262/2020</li> </ol> <p><b><u>Await Orders:</u></b></p> <ol style="list-style-type: none"> <li>1) CrI.R.P. 21/2016</li> </ol>
--	--

7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:19/02/2021 issued by Hon'ble High Court of Karnataka.